<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 326 OF 2017

Dated: 13th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jala Shakti Ltd.				Appellant(s)
Versus Himachal Pradesh Electricity Regulatory Commission &				Pospondont(s)
Ors.	Julatory	Commission &		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranga	Inadhan	I
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Suraj Singh Mr. Manoj Kr. Sharn	na for R	-1
		Mr. Anand K. Ganes Ms. Swapna Seshao Ms. Parichita Chaud	dri	r R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14-2-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js